

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3384
ANSWERED ON:30.11.2010
NEPATISM DURING CG
Choudhary Shri Bhudeo;Singh Shri Radha Mohan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has inquired into the irregularities reported in the working of Commonwealth Games Committee regarding allegation of nepotism in appointments;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has proposed/proposes to conduct enquiry into the irregularities in the appointment of employees;
- (d) if so, the details and the present status thereof; and
- (e) the details of action taken/proposed to be taken by the Government against the organizers of the Committee/Officials found guilty?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e): Complaints/allegations of irregularities and nepotism in appointments in the Organizing Committee, Commonwealth Games 2010 were received and enquiry initiated. Government has now appointed a High Level Committee under the chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into the organizing and conduct of the Commonwealth Games, 2010 including alleged irregularities and recommending action on the same. This Committee is to give its report within 3 months. Comptroller and Auditor General (CAG) has commenced audit of all games related works. The Central Vigilance Commission is examining complaints received in respect of the CWG-2010. Other agencies, such as, Enforcement Directorate, Income Tax Department are also reported to be making investigations as per their mandate. Based on the results of the investigations being carried out by various agencies, action as warranted under the law would taken against those found guilty.